

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. NO. 480/2000

in

O.A. NO. 540/2000

7

New Delhi this the 7th day of February, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

1. Smt. M.B.Sahoo W/O A.K.Sahoo,  
R/O 140/8, Sector-I,  
Pushpa Vihar, New Delhi.
2. K.K.Satija S/O R.D.Satija,  
R/O D-93 Mansarover Garden,  
New Delhi.
3. Tarun Kumar S/O T.Madhav Rao,  
R/O D-Pocket 776 Dilshad Garden,  
New Delhi.
4. V.Ramaswamy S/O V.V.S.Sastry,  
R/O 868 D.A.Flats,  
Gulabi Bagh, New Delhi.
5. R.C.Keswarwani S/O S.N.Prasad,  
R/O Qr. No.964, D.A.Flats,  
Gulabi Bagh, New Delhi.
6. J.S.Bhatia S/O D.S.Bhatia,  
R/O C-17, Sudershan Park,  
New Delhi.
7. Dharam Pal S/O Hari Chand,  
R/O 3719 Gali No.3, Charampura,  
Gandhi Nagar, New Delhi.
8. Radhe Shyam Sharma S/O S.P.Samariya,  
R/O 16/399-E, Bapa Nagar, P.S.Rd.,  
Karol Bagh, New Delhi.
9. Miss Promila Madan D/O C.L.Madan,  
R/O A-306 Sector 19, Noida.
10. Sabir Ali S/O Mohd. Saddiq,  
R/O 2/3 Sadiq Nagar,  
Meerut City.

... Applicants

( By Shri Deepak Verma, Advocate )

-versus-

C.M.Vasudev,  
Secretary, Deptt. of Expenditure,  
Ministry of Finance,  
Government of India,  
North Block, New Delhi.

... Respondent

( By Shri N.S.Mehta, Advocate )

O R D E R (ORAL)

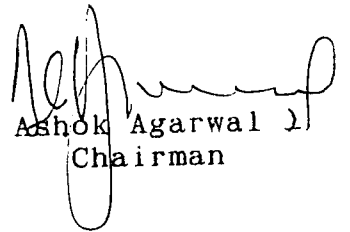
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Shri Justice Ashok Agarwal :

Respondents have since conveyed the decision on the representation of the applicants. Nothing, therefore, now survives in the present contempt petition which is accordingly disposed of. No costs.



( S.A.T. Rizvi )  
Member (A)



( Ashok Agarwal )  
Chairman

/as/